

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
LOK SABHA
UNSTARRED QUESTION No.1405
ANSWERED ON 28/07/2026

EXPORT PROMOTION COUNCIL

1405 . DR. RANI SRIKUMARI
SHRI C N ANNADURAI
SHRI SELVAM G

Will the Minister of **COMMERCE AND INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has recently held consultations with Export Promotion Councils and industry associations to formulate strategies for accelerating India's export growth;
- (b) whether the Government has identified sector-specific export opportunities for Tamil Nadu, particularly in textiles and garments, leather products, engineering goods, automobiles and auto components, electronics, marine products, and MSMEs;
- (c) whether any new export facilitation measures, logistics infrastructure, trade finance support, market diversification initiatives, or district export promotion programmes are proposed to enhance the export competitiveness of industries in Tamil Nadu;
- (d) if so, the details thereof; and
- (e) the details of the steps being taken to improve port connectivity, reduce logistics costs, simplify export compliance procedures, promote exports from major industrial clusters in Tamil Nadu, and enhance the State's contribution towards achieving India's export growth targets?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री जितिन प्रसाद)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

(a) to (e) The Government regularly engages with Export Promotion Councils (EPCs), industry associations, State Governments and other stakeholders to identify sector-specific opportunities, address trade-related issues and formulate strategies for enhancing India's exports.

Tamil Nadu, being one of the country's leading exporting States, has significant export potential in sectors such as textiles and garments, leather and footwear, engineering goods, automobiles and auto components, electronics, marine products and MSMEs. Under the **Districts as Export Hubs (DEH)** initiative, all districts in the State have identified products and services with export potential. The State/UT and district-wise

list of products/services identified under the DEH initiative including districts of Tamil Nadu is placed at

<https://content.dgft.gov.in/Website/dgftprod/a667478a-d204-4d95-a71c-a58452e1c6d9/Note%20-%20Districts%20as%20Export%20Hubs%20Initiative.pdf>.

Further, the recently launched **Export Promotion Mission (EPM)** aims to enhance India's export competitiveness through targeted interventions in areas such as export credit, logistics, infrastructure, market access, quality and standards, e-commerce exports, district-level export promotion, capacity building and trade promotion. The Mission is designed to support exporters across sectors and States, including Tamil Nadu, by addressing key bottlenecks and enabling greater integration with global value chains.

The Government is also implementing several measures to improve logistics efficiency, reduce transaction costs, simplify export procedures through digital initiatives, strengthen port connectivity and multimodal infrastructure, diversify export markets through Free Trade Agreements (FTAs) and trade promotion activities, and facilitate exports from major industrial clusters, thereby contributing to sustained export growth from Tamil Nadu and the country as a whole.

Government has undertaken several initiatives to diversify export markets in light of evolving global geopolitical and economic developments. These include expanding network of Free Trade Agreements (FTAs) and Comprehensive Economic Partnership/Cooperation Agreements (CEPAs/CECAs); pursuing trade negotiations with major economies and regions to secure preferential market access for exporters. (List of India's recent Free Trade Agreements (FTAs) is placed at Annexure I, and list of Free Trade Agreements/CECA/CEPA/ETCA under negotiation is placed at Annexure II)

Further, as per the National Logistics Policy, one of the primary objectives is to reduce logistics costs in India. The government has also launched initiatives such as the PM Gati Shakti National Master Plan, Dedicated Freight Corridors, Bharatmala Pariyojana, Sagarmala Programme, Integrated Check Posts, and the Unified Logistics Interface Platform (ULIP) for comprehensive development of the logistics sector.

The Trade Connect Portal, launched in September 2024, is the Government of India's integrated digital platform for trade promotion and facilitation. It serves as a single-window interface for exporters, importers, industry stakeholders, and government institutions to access trade-related information, services, and support. The platform brings together tariffs, FTAs, product and market intelligence, Certificates of Origin, buyer discovery, trade events, e-commerce guidance, export certifications, and expert advisory services in one place, enabling a more seamless and efficient export ecosystem.

A new Central Sector Scheme, Bharat Audyogik Vikas Yojna (BHAVYA) with total financial outlay of ₹ 33,660 crore has been rolled out by the Government of India. The Scheme aims to develop 100 investment-ready, world-class plug-and-play industrial parks that enable investors to establish manufacturing facilities with ease, thereby strengthening domestic manufacturing capacity and supporting integration with domestic and global value chains. The Scheme promotes high-quality infrastructure, multimodal logistics connectivity and robust industrial ecosystems to facilitate industrial growth and attract domestic as well as foreign investment.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (e) OF LOK SABHA
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India's recent Free Trade Agreements (FTAs)

Sl. No.	Name of the Agreement	Date of signing	Date of implementation
1	India - Mauritius Comprehensive Economic Cooperation and Partnership Agreement (CECPA)	22nd February, 2021	1st April, 2021
2	India-UAE CEPA	18th February, 2022	1 st May 2022
3	India-Australia Economic Cooperation and Trade Agreement (Ind-Aus ECTA)	2nd April, 2022	29th December 2022.
4	India-European Free Trade Association (EFTA) Trade and Economic Partnership Agreement (TEPA)	10th March 2024	01st October 2025
5	India – Oman CEPA	18th December 2025	1st June, 2026
6	India - UK Comprehensive Economic and Trade Agreement (CETA)	24th July 2025	15th July, 2026
7	India-New Zealand FTA	27th April 2026	Under ratification process

Note: India-European Union FTA negotiations concluded on January 27th, 2026. Also, India and the United States of America have announced on 7th February 2026 that the USA and India have reached a framework for an Interim Agreement regarding reciprocal and mutually beneficial trade (Interim Agreement). Negotiations are ongoing.

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Free Trade Agreements/CECA/CEPA/ETCA under negotiation

1. India-Eurasian Economic Union (India-EAEU) FTA
2. India – Peru Free Trade Agreement
3. India – Chile FTA
4. India – Israel FTA
5. India – Canada CEPA
6. India – Maldives FTA
7. India – Korea CEPA Upgraded Negotiation (Upgrade)
8. India – Sri Lanka ETCA (Upgrade)
9. India – Australia Comprehensive Economic Cooperation Agreement (CECA)
(Upgrade)
10. ASEAN - India Trade in Goods Agreement (AITIGA) (Review)
